

due to unprecedented rains, slow progress by contractor, non availability of land and due to non-shifting of barricades and signals by the Railway Authority. These works are targeted for completion by March, 2012.

Big by-pass of Bareilly

†1343. SHRI VEER PAL SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) by when the big by-pass of National Highway 24, Bareilly (U.P.) will be completed, the hindrance coming in way of its completion and by when it is likely to be completed;

(b) whether Government is considering of cancelling the big by-pass of Bareilly (U.P.), if so, the reasons therefor;

(c) whether Government would recover the amount given to the farmers in case the big by-pass of Bareilly (UP) is cancelled; and

(d) the number of farmers who have not taken the amount, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) 4-laning of Moradabad-Bareilly section (including Bareilly bypass) of NH-24 has been awarded on BOT (Toll) basis under NHDP Phase-III. Construction work started from 04.12.2010. Work including construction of Bareilly bypass is likely to be completed by June, 2013. Obtaining physical possession of land acquired from farmers is the major obstacle coming in way of completion of the project.

(b) No, Sir.

(c) Does not arise.

(d) 441 no. of farmers have not taken the amount of compensation.

Disputes between highway developers and NHAI

1344. SHRI NAND KUMAR SAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a huge funds were stuck in dispute between highway developers and NHAI in the country;

(b) if so, the details in this regard, State-wise;

(c) whether Government has made any investigations so that such disputes can be resolved;

(d) if so, the details thereof;

†Original notice of the question was received in Hindi.